

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GEMS CARE & CURE HEALTH CENTER PRIVATE LIMITED Date of Commencement of Liquidation: 13-01-2021; List of Stakeholders as on Date: 26-03-2021; Name of IP: Mr. Surya Kanta Satapathy; Last 5 digit of registration number: 11050

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	3228985	0	0	0	3228985	0	NA
2	Liquidation costs incurred till date	0	0	0	122701	0	0	0	NA
3	Secured financial creditors	2	168831157	2	156839760	0	0	11991397	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	10	878993	10	269099	0	609894	0	Annexure 5
6	Operational creditors (Employees)	2	1383390	2	1092370	0	291020	0	Annexure 6
7	Operational creditors (Government Dues)	1	3355584	1	1648050	0	1707534	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	1088134	3	996362	0	91772	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		19	178766243	18	160968342	0	5929205	11991397	